Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 172 of 2011 & IA No. 257 of 2011

Dated: 20th January, 2012

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Sardar Power Private Limited … Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory Commission &Ors. ... Respondent (s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary

Counsel for the Respondent (s) : Mr. A. Subba Rao
Mr. A.T. Rao
Mr. K.V. Mohan for APERC

ORDER

Learned counsel for the respondent nos. 2-7 pointed out that their cross-appeal is going to be heard on 27th January, 2012 for admission. Accordingly, the matter is posted for hearing on 9th February, 2012.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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